

# Declaration of Assets and Liabilities

Year 2022-23

I, Amit Kumar Sharma, son/daughter/wife of Shyam Nandan Sharma

aged 37 years, belonging to Bihar Legislative Assembly (Secretary)

service and presently working as Office Attendant

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Nisha Kumar - Shourya Kumar

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	4000	1500	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI Bnk. Amt-90,000 VBI Amt-6146 IDBI Bnk Amt-25,000	BOB-23719 IDBI 3071.00	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	"	"
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policy Amt-3096 (2) LIC Policy Amt 1651 (3) LIC Policy Amt-829 (all)	LIC Policy Amt-7727 (all)	NIL	"	"
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	"	"
(vi)	Jewellery (give details of weight and value)	(1) Gold-20gm	(1) Gold-50gm (2) Silver-100gm	(1) Gold-2gm	"	"
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	"	"

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	"	"	"	"	"
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	"	"	"	"	"
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	"	"	"	"	"
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	"	"
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	"	"
	(b) dues to departments dealing with supply of water	"	"
	(c) dues to departments dealing with supply of electricity	"	"

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(I) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	IGJPS0638R	
	(II) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(III) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-  (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: PATNA.

Date: 09/02/22

Signature: Amit Kumar Sharma.

Name of Employee: Amit Kumar Sharma.

Designation: Office Attendant.

Department: Bihar Vidhan Sabha (Patna)

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Amit Kumar Sharma.